

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.1102/2019

Dated Wednesday, the 20th day of November, 2019

PRESENT

Hon'ble Mr.P.Madhavan, Judicial Member

&

Hon'ble Mr.T.Jacob, Administrative Member

B. Kumar

No. 1, Main Road

Reddichavadi Post

Bahur, Puducherry – 607 402.

... Applicant

By Advocate M/s A. Radhakrishnan

Vs.

1. The Principal Secretary to Government of India

Health & Family Welfare

New Delhi.

2. The Principal Secretary to

Government of Puducherry

Health & Family Welfare

Government of Puducherry

Puducherry.

3. The Director

Directorate of Health and Family Welfare Services

Puducherry.

... Respondents

(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))

When the matter is called, learned counsel for the applicant is not present. He was not present on the earlier occasions also. It seems that even though the matter is posted under the caption "For Dismissal", neither the applicant nor the counsel for the applicant is present which shows that the applicant is not interested in prosecuting the case.

2. Accordingly, OA is dismissed for default.

**(T.JACOB)
MEMBER (A)**

M.T.

**(P.MADHAVAN)
MEMBER (J)**

20.11.2019